

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(C/ACT)/56/KOB/2024 in TCP/21/KOB/2019
SECTION	NCLT RULE 11
NAME OF PARTIES	JINAN K R (ADMINISTRATOR) IN THE MATTER OF BHAGYODAYAM COMPANY
PETITIONERS ADVOCATE/ PROFESSIONAL	JINAN K R (ADMINISTRATOR)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

**22 March 2024**

**ORDER**

**IA(C/ACT)/56/KOB/2024 in TCP/21/KOB/2019**

Learned Counsel, Mr. M A Shaji appears physically on behalf of the Applicant/Administrator.

This is an IA bearing No. 56/KOB/2024 filed under Rule 11 of NCLT Rules, 2016 to take on record the 12<sup>th</sup> report of the Administrator. The said report is discussed in detail and taken on record.

With the aforesaid observations, this IA(C/ACT)/56/KOB/2024 is **allowed and disposed of**. No order is called for.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**